

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 89 of 2012 &**  
**IA No.182 of 2012**

**Dated :14<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Raigarh Ispat Udyog Sangh**

**....Appellant(s)**

**Versus**

**Chattisgarh Electricity Regulatory Commission**  
**& Ors.**

**....Respondent(s)**

Counsel for the Appellant (s) :

Mr. Amit Kapur

Ms. Suganda Somani

Counsel for the Respondent(s):

Mr. C.K. Rai

Mr. Ravin Dubey for R.1

Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran for R.2

**ORDER**

As agreed by the learned counsel for the parties, post the  
matter on **11.04.2013.**

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**ts/vs**